

through Ayurvedic treatment. About Arthritis, no definite conclusions have been arrived at by the Central Council for Research in Ayurveda and Siddha as a result of the studies.

The Central Council for Research in Unani Medicine (CCRUM) have also conducted studies on the efficacy of Unani drugs on diseases like Hepatitis and Arthritis. The studies have shown good results for the treatment of both Hepatitis and Rheumatoid Arthritis.

The Indian Council for Medical Research (ICMR) has initiated double blind clinical trials on three single (Ayurvedic) herbal drugs and also on a compound Ayurvedic preparation. The trials are still under progress and the results will be known after 2-3 years.

(c) There is no such proposal at present.

(d) The Government have advised the Research Councils in Ayurveda/Siddha and Unani to disseminate their research find-

ings.

### "Area Projects" in States

3738. SHRI MANIK REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of "Area Projects" in operation;

(b) the details regarding their financial aspect and who meets the expenditure for these projects; and

(c) the details of achievement of these 'Area Projects' since their inception, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) and (b). Three Area Projects are in operation at present in the States of Karnataka, Kerala and West Bengal with the assistance of world Bank. The details regarding their financial aspects are as under:-

(Rs. in Crores)

<i>Name of the Area Project</i>	<i>State</i>	<i>Project cost</i>	<i>Period of operation upto 9/88</i>	<i>Total expdtr. incurred Bank</i>	<i>Share of World</i>
1	2	3	4	5	6
Indian Population Project III	Karnataka	71.31	1.4.84 to 31.3.89	36.74	US \$ 70 million
	Kerala	49.11	(since extended to 31.3.1990)	31.07	
India Population Project IV	West Bengal	107.47	1.9.85 to 31.8.1990	15.49	US \$ 51 million

The total project cost is budgetted in the Central Budget limited to the extent of 90%

of the total project outlay, the balance 10% being met out of the State Govt. budget. The

project expenditure is reimbursed by the World Bank to the extent of their share indicated above.

(c) These projects have contributed towards the strengthening and augmenting

the infrastructural facilities for delivery of Health and F.W. services, development of trained manpower etc. in the concerned States. The details of achievements are given in the statement below.

### STATEMENT

(a) *Institutional/Residential Buildings Constructed Under the Area Development Project as on 30-6-88*

S. No.	State	Sub-Centre constructed	Residential Quarters constructed	Other construction	Total
1	2	3	4	5	6
1.	Karnataka	442	1100	46	1588
2.	Kerala	534	379	86	999
3.	West Bengal (upto March, '88)	66	—	—	66
Total		1042	1479	132	2653

(b) *Achievement in the field of training under Area Development Project as on 30-6-1988*

S. No.	State	Dais	ANMs &/or LHV's	Others	Total
1	2	3	4	5	6
1.	Karnataka	—	600	539	1139
2.	Kerala	—	723	641	1364
3.	West Bengal (upto March, '88)	1260	2761	1097	5118
Total		1260	4084	2277	7621

(c) *Details of appointments made under the Area Development Project as on 30-6-1988*

S. No.	State	ANMs	LHV's	Others	Total
1	2	3	4	5	6
1.	Karnataka	310	—	651	961

1	2	3	4	5	6
2.	Kerala	495	95	358	948
3.	West Bengal (upto March, '88)	N/A	N/A	N/A	N/A
Total		805	95	1009	1909

[*Translation*]

### Price Stabilisation Fund

3739. SHRI MAHENDRA SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government propose to contribute to the Yarn Price stabilisation Fund set up to compensate the loss suffered by the weavers in Madhya Pradesh due to increase in the prices of yarn; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) No Sir.

(b) Does not arise.

[*English*]

### Possession of Flats in Kishangarh

3740. SHRI DINESH GOSWAMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of category II allottees of 1984 of Sector B, Pocket-6, Vasant Kunj who have been re-allocated flats in Sector A,

Pockets B and C of Kishangarh;

(b) whether any representations have been received from the allottees, who have since shifted about undue delay in giving physical possession of flats and also for shifting them to other Sectors;

(c) if so, the action taken or proposed by the Delhi Development Authority in this regard; and

(d) the time by which the possession of flats would be given?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The details are indicated in the Statement given below.

(b) and (c). Yes, Sir. Originally, 52 allottees were proposed to be adjusted at Kishangarh. 8 allottees (as indicated in Annexure) who could not be adjusted at Kishangarh are proposed to be adjusted at Vasant Kunj in Sectors A, B & C in the month of March, 1989.

(d) The flats are likely to be completed by the end of December, 1989. Thereafter, the same will be allotted and their possession given to the allottees.

### STATEMENT

*List of Allottees of Sector B Pocket 6 who were adjusted at Kishangarh Sector A pocket B & C*

1	2	3
1.	Sh. D.K. Gupta	F. (438)83/SFS/AG/II